

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

205. IA(PLAN)/20/2024C.P. (IB)/1166(MB)2020

**IN THE MATTER OF**

Edelweiss Asset Reconstruction Company Limited

Vs

Perfect Engine Component PvtLtd

Section 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 09.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the RP: Adv. Abhishek Anand (VC)

For the Respondent:

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**ORDER**

**IA(PLAN)/20/2024- Reserved for orders.**

SD/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

SD/-  
REETA KOHLI  
Member (Judicial)